BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.80/2014 CA.319/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

Name of the Company		Sushant Agrawal & AnrVersus- Nav Technology Pvt.Ltd & Ors		
Under Section		397/398		
SI. No.	Representativ	ition of Authorized ve (IN CAPITAL TERS)	Appearing on behalf of	Signature with date
		nai Adr J Choudhung J Holids	Adv for R-6	3/7/2 Deany
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31.07.2017 – C.P. No. 80 / 2014 C.A. 319 / 2016 Super Sushant Agrawal & Another.

–Versus- Nav Technology Pvt. Ltd. & Others.

ORDER

Ld. Lawyer on behalf of the petitioner(s) as well as Respondents are present.

Both sides are present, they have fairly submitted that the matter is under settlement. Hence, prayed for some short date.

Fixed on 11th of August, 2017.

(MANORAMA KUMARI) MEMBER (J)